

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

30.

IA-1254/2024 in C.P.(IB)/825(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2024**

NAME OF THE PARTIES:

Janakalyan Sahakari Bank Ltd.
Through RP Mvk Ipe LLP

Vs

Jayprakash Shivharanppa Chitkote

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. No representation on behalf of the Financial Creditor. Counsel for the Personal Guarantor present.
2. Personal Guarantor has filed reply.
3. List this matter on **21.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)